

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated :17th August, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Appeal No. 160 of 2010

Western Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

O.E.R.C & Ors.Respondent(s)

Appeal No. 161 of 2010

North Eastern Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

O.E.R.C & Ors.Respondent(s)

Appeal No. 162 of 2010

Southern Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

O.E.R.C & Ors.

Counsel for the Appellant(s): Mr. Hasan Murtaza

**Counsel for the Respondent(s): Mr. Rutwik Panda for R.1
Mr. R.K. Mehta, Mr. Antaryami Upadhyay,
Mr. David for R.3**

ORDER

The State Commission has filed the reply. So, pleadings are complete.

Post the matter on **13.09.2011** for hearing.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/KS